

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

O.A. No. 87/99

New Delhi, this the 12th day of January, 1999

HON'BLE SHRI N.SAHU, MEMBER(A)

Sunil Yadav son of Shri N.S.Yadav,
aged 29 years, working as Farm Hand
(Daily Labour) Military Farm,
Guna, M.P.Applicant

(By Advocate: Shri K.L.Bhandula)

Versus

1. Union of India, through Secretary,
Ministry of Defence, New Delhi.
2. Dy. Director General, Military Farms,
AHQ., Army Headquarters,
West Block, R.K.Puram,
New Delhi.
3. The Director,
Military Farm,
Central Command, Lucknow(U.P.)
4. Officer-in-Charge,
Military Dairy Farm,
Gwalior, M.P.Respondents

(By Advocate: None)

O R D E R (ORAL)

HON'BLE SHRI N.SAHU, MEMBER(A)

Shri K.L.Bhandula, learned counsel for the
applicant seeks permission to withdraw the O.A. Prayer
allowed. O.A. is treated as withdrawn and accordingly
dismissed.

anand
(N. SAHU)
MEMBER(A)

/dinesh/